

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/482/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : UPL LIMITED
NAME OF THE RESPONDENT(S) : MERCHEM LIMITED
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	A. REXY JOSEPHINE MARY.	COUNSEL FOR OPERATIONAL CREDITOR.	
	GARAI CHATTERJEE	For Counsel for Corporate Debtor	

REPRESENTATION BY WHOM

A. REXY JOSEPHINE MARY. COUNSEL FOR OPERATIONAL CREDITOR.

GARAI CHATTERJEE

For Counsel for Corporate Debtor

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the matter has been settled between the parties. Counsel for respondent sought time for filing the schedule of payment and other terms of compromise. Time extended at his request. Put up on 18.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)